

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

(MP)TP 126 of 2019 [CP(IB) 240 of 2019] With
IA/35(MP)2021
IA 14 of 2019
IA 25 of 2020
IA 159 of 2020

Coram: **MADAN B. GOSAVI, MEMBER (JUDICIAL)**
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.02.2021**

Name of the Company:

Mukesh Agrawal
V/s
Premshree Devcon Pvt Ltd

Section:

27/60(5) r.w 65,70(2),69,72 IBC/60(5)/33(2)/9 Insolvency and Bankruptcy
Code, 2016

ORDER

Learned Counsel Mr. Rajat Lohia appeared.

Learned Counsel Mr.Devul Dighe appeared.

Corporate Debtor is under CIRP. Application for liquidation and other IAs are also pending. All the matter will be consider together.

Matter to appear for further consideration on 19.03.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 19th day of February, 2021

Prakash

(MADAN B GOSAVI)
MEMBER (JUDICIAL)